## GOVERNMENT OF INDIA STEEL LOK SABHA

UNSTARRED QUESTION NO:4622 ANSWERED ON:06.08.2009 LICENSES FOR ESTABLISHMENT OF STEEL PLANTS Rawat Shri Ashok Kumar;Swamygowda Shri N Cheluvaraya Swamy

## Will the Minister of STEEL be pleased to state:

- (a) the number of small, medium and big steel plants in the country, location-wise;
- (b) the number of licenses issued for establishment of steel plants during the last three years; and
- (c) the time by which the applications pending for issue of licenses will be cleared?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP)

- (a) The State-wise distribution of Main and Major steel plants and small-to-medium scale steel plants in the country is given in Annexure-I and Annexure-II respectively.
- (b) According to New Industrial Policy announced in July, 1991, steel industry has been de-licensed and removed from the list of industries reserved for the public sector subject to certain locational restrictions. No Industrial license is, therefore, required for setting up steel plants under the Industrial (Development & Regulation) Act, 1951 and the entrepreneurs are free to set up such plants anywhere in the country except in the restricted locations based on their commercial judgement.

As per available information the number of Industrial Licenses issued for setting up of iron and steel plant during the last three years in relaxation of the locational policy of the Government is one which has been issued to M/s. Ashwini Steel Pvt. Ltd., Village Lodariyal, Taluka Sanand, Ahmedabad, Gujarat.

(c) No Industrial License applications pertaining to establishment of steel plants are pending. All the Industrial undertakings are exempted from obtaining Industrial License except the items of manufacture falling under the list of compulsory licensing.